

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|--|------------|-------------|---|
| CP09/16 | IA 14/16, IA 16/16, IA 26/17 IA 27/17 & IA 34/17 & IA 50/17, IA 162/17 in TP 83/16 | For orders | 397/ 398 | M. Nandana Reddy Vs. Sri Lakshmi Narasimha Mining Co. P. Ltd. & 6 Ors. |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. CAGURAO
9346161601

R 6 & 7



2. Shreyas A
9036118414

Petitioner



The matter is listed today for passing orders in IA No.50/2017. Orders pronounced vide separate orders. I.A. No.50/2017 is dismissed.

Counsel for petitioner is present. Shri G.V. Rao, Chartered Accountant is present for R-6 and R-7. Representative of company is present. It is informed to the counsels that the Tribunal is ready to take up the main matter, if both the parties are ready to proceed with the main matter instead of deciding the I.As filed.

The matter is therefore, listed for the opinion of the counsels.

List it on 20.02.2018.


MEMBER (T)


MEMBER (J)